NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1151/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE PARTIES: Transport Corpoation of India

V/s

Seam Industriea Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

II Vishaki. Bhatia Adv for the Operational Creditor operation

ORDER

CP No. 1151/I&BP/NCLT/MB/MAH/2017

On the memo of withdrawal filed by the Petitioner's Counsel, the Petition is hereby **dismissed** as withdrawn looking at the Consent Terms entered between the Petitioner and Corporate Debtor.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)